

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1927
ANSWERED ON:05.12.2006
KILLING OF PERSONS BY BLUELINE BUSES
Jha Shri Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of persons killed by blueline buses in Delhi during each of the last three years;
- (b) whether the Government has received any complaints against the personnel of Delhi Traffic Police charging money at every crossing from blueline bus owners to overlook their offences resulting into killing of innocent persons by blue-line buses;
- (c) whether blueline buses in order to fetch more passengers chase each other endangering the lives of road users, scooterists etc.;
- (d) whether some of the blueline buses are not fitted with electronic speed governors;
- (e) if so, the action taken against such buses; and
- (f) the total number of Delhi Traffic Police personnel arrested in connection with corruption charges and action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): The requisite information is given below:

S. No.	Year	Person killed
1.	2003	70
2.	2004	110
3.	2005	157
4.	2006 (upto 31st October)	85

(b): No such complaint has been received.

(c): It is true that drivers of some blueline buses try to overtake other blueline buses to get more passengers. Such drivers of blueline buses are prosecuted for wrong overtaking and other traffic violations as and when such instances come to the notice of traffic police personnel.

(d) & (e): Delhi Traffic Police prosecuted 1233 blueline buses found to be plying without speed governors during the year 2006 (upto 31st October).

(f): 24 personnel of Delhi Traffic Police were arrested between 2003 and 31st October, 2006. All these personnel have been suspended and departmental action initiated against them. Out of them, 6 police personnel have so far been dismissed from service.